

(1879) 05 CAL CK 0006

Calcutta High Court

Case No: None

In Re: Goods of Ram
Chand Seal

Vs

APPELLANT

RESPONDENT

Date of Decision: May 8, 1879

Citation: (1880) ILR (Cal) 2

Hon'ble Judges: Pontifex, J

Bench: Single Bench

Judgement

Pontifex, J.

If Hindus take out letters of administration at all, they must take out general letters.
I cannot grant you letters of administration limited as you wish.